

**SPECIAL BENCH**

**ITEM NO. 126**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 64/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>SUSHIL GOEL V/S SAAR IMPEX PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>73(4) OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

None

*: For the Petitioner*

Sh. Abhinav Gaur, Adv.

*: For the Respondent No. 5*

**ORDER**

Ld. Counsel for the respondent present. None for the petitioner.

Accordingly, the matter be adjourned to 12<sup>th</sup> April, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Harnam Singh Thakur)  
Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*